

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4041  
ANSWERED ON:19.02.2014  
IRREGULARITIES IN CONSTRUCTION OF HOUSES  
Yadav Shri M. Anjan Kumar

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether cases of irregularity and corruption in the construction of houses for providing basic housing facility to the urban poor in place of slums have come to the notice of the Government;
- (b) if so, the details thereof during the last three years; and
- (c) the details of the action taken in this regard and the outcome thereof?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION {DR. (MS.) GIRJA VYAS}

(a) to (c): Ministry of Housing and Urban Poverty Alleviation is implementing Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of JawaharLal Nehru Urban Renewal Mission (JNNURM) since 2005. Mission duration was 7 years from 2005-06 upto 2011-12. Government has extended the Mission period for BSUP and IHSDP components of JNNURM till 31st March, 2015 only for completion of the projects sanctioned upto March, 2012 and no new proposal can be considered for approval.

Complaints received in connection with the implementation of the BSUP and IHSDP components of JNNURM at various levels in the Ministry are sent to State Government / Union Territories (UTs) for remedial action, as the execution and implementation of projects are undertaken by the respective State Governments / UTs and their implementing agencies, primarily Urban Local Bodies.